

**INDEX**  
**TO**  
**LOK SABHA DEBATES**  
**(NINTH SERIES)**  
**VOLUME XIII**

**SIXTH SESSION OF THE NINTH LOK SABHA**

*December 27, 1990 to January 11, 1991*  
*Pausa 6, 1912 (Saka) to Pausa 11, 1912 (Saka)*



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LOK SABHA SECRETARIAT  
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## HOW TO USE THE INDEX

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Each keyword is reflective of the subject matter it pertains to for example a matter pertaining to Agriculture may be found under the heading Agriculture besides the appropriate head. Similarly matter related to all types of diseases is put under the heading Disease and matter related to Health Care under heading Health Care.

The name of Institutions, Programmes, Schemes are put under the heading of the name of such Institution, Scheme, Programmes.

The matter pertaining to Committees are put under the heading Committee(s), Port under Ports, Airport under Airports, Airline under Airlines, River under Rivers. The Committee report stages are reflected at the end of title by the word Presented/Laid.

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Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways e.g. "Railway Lines", "Railway Trains" etc.

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below :

A.M.	—	Adjournment Motion
C.A.	—	Calling attention to matter of Urgent Public Importance
Int.	—	Introduction Stage of Bill
Consid. & Pass	—	Consideration & Adoption Stage of a Bill
DUR 193	—	Discussion under Rule 193
MUR 377	—	Matter under Rule 377
PLT	—	Papers Laid on the Table
Res.	—	Resolution
Sub	—	Submission by Member
St.	—	Statement

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